

happened was, another Assistant Manager of another Branch happened to be there and they had some altercation due to other reasons. Due to some vindictive action, vindictive attitude, suddenly, without any provocation, after everything was settled, an employee of this bank received a charge-sheet. Even before he replied to the charge-sheet, another communication followed, suspending him from the post. Immediately, it triggered off a strike. This strike is almost complete everywhere, in almost all the branches in the Indian Overseas Bank for the past two or three days, in Delhi, as well as outside, Bombay, Madras and so on. I am unable to understand why the management should be so vindictive and unnecessarily provoke the employees for no reason whatsoever. Though this is a very small matter, at the same time, the implications are serious. So, I would beg of the House and of the Minister, to enquire into it and get into touch with the Custodian of the Indian Overseas Bank. I think the head office is in Madras. I request the Minister to see that the matter is settled amicably as early as possible before much damage is done.

SHRI S. M. BANERJEE : Sir, when is the Minister to reply to all this? I was permitted to raise a matter under rule 377. The speaker in his wisdom permitted me.

MR. DEPUTY-SPEAKER : I fully agree. So many points have been raised.

SHRI S. M. BANERJEE : Unless the Minister replies to my point under rule 377, it will defeat my purpose.

SHRI RABI RAY : They are there to reply.

MR. DEPUTY-SPEAKER : Order, order. I understand it. I am only seeking your co-operation. It is not only the point raised by one Member. *(Interruption)* Kindly listen. There are so many points made involving so many Ministries I say that it would be enough if you make the point—

SHRI S. M. BANERJEE : Kindly excuse me. Give me half a minute.

MR. DEPUTY-SPEAKER : I will give you time. I have heard you. Please

also hear me. It would be enough, I think, if all these points are noted by the Government, because we have to expedite the business before the House. If you, however, suggest that on every issue raised there should be a reply from the Minister—

SHRI S. M. BANERJEE : I have purposely taken permission from the Speaker to raise this matter of interim relief. *(Interruption)*

MR. DEPUTY-SPEAKER : I only seek your co-operation to help me in these matters. I understand your point is legitimate. I am not saying it is not. My difficulty is, when such a heavy business is in front of us, if we follow this procedure to lay that all these points raised, not only by you but by many other hon. Members also, should be replied to by the Ministers concerned, I am afraid the whole of this evening will be taken up by this.

15.00 hrs.

SHRI S. M. BANERJEE : I wrote a letter to the Prime Minister who is also the Finance Minister. I wrote a letter to the Speaker also who was permitted me to raise it. I have written to Mr. P. C. Sethi and also personally approached him. It is about the Pay Commission and interim relief. It is an all-India problem. It has widest implications. Let the Minister reply to it.

MR. DEPUTY-SPEAKER : Let Mr. Rabi Ray also raise his point. After that, if the Government wish to reply to some of the points raised, they may do so.

श्री रवि राय : उपाध्यक्ष महोदय, मैं एक इस तरह का मुद्दा आपके सामने पेश करता हूँ जिससे यह पता चलता है कि मिनिस्टर लोग जवाब देते हैं और बचन देने के बाद कैसे फिर उसके खिलाफ जाते हैं, उसका एक नमूना मैं आपके सामने प्रस्तुत करता हूँ। इस सवाल का संबंध रेल मंत्रालय से है और वह है कटक पारादीप रेल लाइन के सम्बन्ध में। इसके बारे में 18 फरवरी 1969 को

[श्री रवि राय]

मैंने एक सवाल पूछा था । वह, सवाल इस प्रकार था :

"Will the Minister of Railways be pleased to state :

- the time schedule for the construction of a railway line from Cuttack to Paradeep port ; and
- whether possession of the land for the purpose of construction has been given to the railway authorities ?"

उसका जवाब यह दिया था :

- The line is likely to be completed by the end of 1971.

दस महीने पहले रेल के मंत्री जो डा० राम सुभग सिंह थे यह हमारे एक सवाल के जवाब में वचन देते हैं, हाउस में सालेग्न प्रामिज करते हैं कि 1971 के अन्त तक कटक पाराद्वीप लाइन बनाकर समाप्त कर देंगे । लेकिन उसके दस महीने बाद जब मेरा और चिन्तामणि पाणिग्रही का सवाल इस सिलसिले में आया जो इस प्रकार था :

- whether decisions have been taken to complete the Cuttack-Paradeep rail link as scheduled ; and
- if so, what is the present rate of progress."

तो जवाब मिलता है दस महीने की अवधि के बाद कि :

"As per the present schedule, the Cuttack-Paradeep rail link is expected to be completed by the end of 1972."

उपाध्यक्ष महोदय, सदन की प्रक्रिया के बारे में भी एक मुद्दा में उठाना चाहता हूँ कि जो जो सवाल हम मंत्री महोदय से पूछते हैं और मंत्री महोदय जो जवाब देते हैं वह एक प्रामिज होता है, वचन होता है । कटक पाराद्वीप रेलवे लाइन एक महत्वपूर्ण लाइन है और आप जानते हैं कि कटक से पाराद्वीप पोर्ट तक रेल लाइन न होने से आयरन और के बर्क के सिलसिले में बड़ी कठिनाई पड़ती है और सब लोग

चाहते हैं कि उड़ीसा के औद्योगीकरण के लिए यह लाइन बहुत आवश्यक है, यह बहुत महत्वपूर्ण लाइन है । लेकिन आप इसमें देखिये कि कितनी साजिश है, रेल मंत्रालय और रेल मंत्रालय के जितने व्यूरोक्रेट्स हैं वह साजिश करके दस महीने पहले सवाल का एक जवाब देते हैं कि 1971 के अन्त तक करेंगे और दस महीने बाद कहते हैं कि एक साल और बढ़ गया । रेलवे हमारा सबसे बड़ा पब्लिक अंडर-टेकिंग है इसकी यह हालत है ।

भाखिरी मुद्दा यह है कि जो पिछड़े हुए राज्य हैं, उड़ीसा है, बिहार है, खास करके जब उड़ीसा में इस तरह महत्वपूर्ण रेल लाइन को सरकार नजर अन्दाज करती है और अपने वचन के खिलाफ जाती है, जो प्रामिज दिया गया था उसके खिलाफ जाती है तो मैं मंत्री महोदय से आपके द्वारा जानना चाहता हूँ, मंत्री महोदय मौजूद हैं, वह जवाब दें कि क्या दस महीने के पहले डा० राम सुभग सिंह हमारे सवाल के जवाब में जो वचन दिये थे कि 1971 तक वह कटक पाराद्वीप लाइन पूरी हो जायेगी, क्या यह काम वह करेंगे ?

MR. DEPUTY-SPEAKER : I have gone through the whole list of those who have given the names. Now I see many other members are rising.

SHRI KANWAR LAL GUPTA : I wrote a letter yesterday.

MR. DEPUTY-SPEAKER : I do not know. I have got the list in front of me. I have gone through that list. Now, other hon. Members are standing up. I do not want to shut out anybody. But I would request hon. Members not to repeat the points raised by others and not to take more than two minutes.

SHRI S. KUNDU (Balasore) : I want to speak on the point raised by Shri Rabi Ray.

MR. DEPUTY-SPEAKER : Don't repeat the same point.

**SHRI S. KUNDU :** It is not the same point. My point of order is that this matter should be referred to the Privileges Committee.

**MR. DEPUTY-SPEAKER :** A question of privilege cannot be raised in this way. You have to give proper notice.

**SHRI S. KUNDU :** I have not yet completed my point of order. A Minister gives an assurance and then he goes away. Another Minister comes in and he says something different. When this railway line was inaugurated in 1968 an assurance was given that it would be completed by 1970. In the mean time Dr. Ram Subhag Singh went away and Shri Govinda Menon came temporarily. Shri Menon said that it could not be completed by 1970 but it will be completed in 1971. In fact, Shri Menon called a meeting and ordered that this work should be done expeditiously. After Shri Menon had gone, Shri Nanda has come and now the target date given is 1972. The Minister should look into this.

**SHRI SHRI CHAND GOYAL (Chandigarh) :** The employees of Chandigarh and the Union Territory of Himachal Pradesh have been carrying on an agitation for the applicability of Punjab Pay Scales. But the matter has not yet been decided by the Government. About 20,000 employees are on strike and the entire administrative machinery has been completely paralysed. Since we are raising it on the last day of the session, the Government should come forward with a statement as to how they are going to settle this question.

Secondly, the minorities in Pakistan are being not only harassed but butchered. Their ladies are being raped, property looted and cattle killed. All this is happening in East Pakistan. Because of this, there is large-scale exodus. Government must take some firm measures so that it can be ended, because the resettlement of the refugees is a very serious problem.

Lastly, Shri Shalwale, an hon. Member of this House, has courted arrest on cow agitation. Something must be done in this connection.

**MR. DEPUTY-SPEAKER :** That information is yet to come here.

**SHRI JYOTIRMOY BASU :** I have only two points. We have serious apprehension in our minds that the Preventive Detention Act, which was rejected by the nation on the 31st December 1969 after it had a full term, we have an apprehension that the Home Minister...

**MR. DEPUTY-SPEAKER :** How can you refer to it when there is only an apprehension ?

**SHRI JYOTIRMOY BASU :** It has come out in the press. We want the Home Minister to make a categorical statement here that they are not going to have this Act in West Bengal through the backdoor by passing it in this House.

My second point is that two MLAs belonging to my party from Burdwan who were addressing two meetings after obtaining prior permission of the District Administration were beaten mercilessly by the CRP, they were grabbed to the Police Station, hand cuffed and serious insult was inflicted upon them. The Government is trying to do all these things to gain political gain over us. May I warn the Government through you, Sir, that it will only meet with serious consequences. The Home Minister must make a statement on the floor of the House saying that they are not keeping P.D. Act into existence through the back door and they are going to take stern action against those police officers who have beaten the MLAs.

**श्री कंबर लाल गुप्त :** अध्यक्ष, महोदय, धार के जरिये मैं एक गम्भीर चीज की तरफ आपका ध्यान दिलाना चाहता हूँ। दिल्ली यूनीवर्सिटी में नक्सलाइट एक्टिविटीज काफी तेजी से बढ़ रही हैं। करीब 30 प्रोफेसर और लैक्चरार ऐसे हैं—कालिजिज और यूनीवर्सिटी में—जो खुद दीवारों पर स्लोगन लिखते हैं, पोस्टर्स बाँटते हैं और हालत यह है कि वहाँ के वाइस चांसलर कुछ नहीं कर पाते हैं। फैकल्टी आफ आर्ट्स की बिल्डिंग पर बंद महीने तक कम्युनिस्ट और नक्सलाइट स्लोगन लिख रहे, लिट्रेचर बटता रहा और बिकता रहा और वाइस चांसलर ने कुछ नहीं किया। मैं यह सभ्य जी से चाहता हूँ कि वे वहाँ के वाइस